

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 05.02.2024

**Misc. Application No. 942 of 2023
And
Appeal No. 528 of 2023**

D B Realty Limited

...Appellant

Versus

Securities and Exchange Board of India & Ors.

...Respondents

Ms. Nirali Mehta, CS i/b Mindspright Legal for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Arnav Misra, Advocate i/b. K.
Ashar & Co. for the Respondent Nos. 1 (SEBI).

None for the Respondent Nos. 2 to 6.

ORDER :

1. Adjourned due to non-availability of the bench. List on April 3, 2024. Interim relief, if any, to continue till the next date of listing.

Ms. Meera Swarup
Technical Member

05.02.2024
PTM